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Date: 24/08/2025

Asian Natural Resources (India) Limited Vs IDBI Bank Limited

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Aug. 11, 2017

Acts Referred: Insolvency And Bankruptcy Code, 2016 â€" Section 7

Insolvency And Bankruptcy (Application To Adjudicating Authority) Rules, 2016 â€" Rule 4(3)

Hon'ble Judges: S.J. Mukhopadhaya, J; Balvinder Singh, Member (Technical)

Bench: Division Bench

Advocate: Arvind Kumar, Henna George, Abhishek Anand

Final Decision: Dismissed

Judgement